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CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH

....

Registration T.A. NO. 80 of 1987

Munnu Singh ... Applicant

vs

Union of India and ors... Respondents

Hon' Mr K.J. Raman, A.M.

Hon' Mr J.P. Sharma, J.M.

Shri A.K. Gaur learned counsel for the respondents is present and files ^{some} documents, this may be kept on record. None is present for the applicant. It is noticed that for the last one year, no attendance has been registered by or on behalf of the applicant on any of the dates. This T.A. is, therefore, dismissed for default of the applicant.

Dace
Member (S)

(sns)

K Raman
Member (A)

August 21, 1990

Allahabad.